

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 360 OF 2024

IN THE MATTER OF:

News item titled "Felling of 234 trees on century-old college campus distresses many in Kashmir" appearing in The Hindu dated 22.03.2024

AMENDED MEMO OF PARTIES (As per order dated 12.04.2024)

News item titled "Felling of 234 trees on century-old college campus distresses many in Kashmir" appearing in The Hindu dated 22.03.2024

VERSUS

- 1. Central Pollution Control Board (CPCB), through its Member Secretary**
Parivesh Bhawan, East Arjun Nagar,
Shahdra, New Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.1)
- 2. Jammu & Kashmir Pollution Control Committee (J&K PCC),
Through its Member Secretary**
Parivesh Bhawan, Gladni Forest Complex Transport Nagar,
Jammu-180006
Email: membersecretaryjkspcb@gmail.com/
membersecy.pcb@jk.gov.in (Respondent No.2)
- 3. Ministry of Environment, Forest and Climate Change,**
Regional Office (NZ), Chandigarh
Bays No. 24-25, Sector-31 A, Dakshin Marg, Chandigarh-160030
Email: ronz.chd-mef@nic.in/ secy-moef@nic.in (Respondent No.3)
- 4. Divisional Forest Officer, Srinagar**
Forest Lane, Lal Chowk, Srinagar, Jammu and Kashmir 190001
Email: pccfjkforest@gmail.com / aks-ict2018@jk.gov.in (Respondent No.4)